GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO.6119 TO BE ANSWERED ON THE 11TH APRIL. 2017

IMPLEMENTATION OF e-NAM

6119. SHRI RAM TAHAL CHOUDHARY: SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has conducted any review of the functions of National Agricultural Market (e-NAM);
- (b) if so, the details thereof;
- (c) the outcome of each review and the strategy prepared by the Government on the basis of these outcome for future; and
- (d) the efforts made by the Government with regard to follow up of the said strategy?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

- (a) to (d): Regular review of the implementation of the National Agricultural Market (e-NAM) in the States is held by the Department since its launch on 14th April 2016. Due to this continuous monitoring and feedback from all Stakeholders including State Govt. Officials, farmers, traders and market functionaries 417 mandis have been integrated to the portal by 31st March 2017 against the target of 400. The outcomes have been very positive as evident from the increasing trend of registration of farmers and traders on the portal and the volume and value of online trading. A mobile app has been developed and the website is now available in Hindi, Gujarati, Telgu and Marathi. The strategy for 2017-18 includes:
 - (i) Integration of remaining 168 mandis to fulfil the target of 585 by March, 2018
 - (ii) Enhancement of central assistance from the existing Rs.30 lakh/mandi to Rs.75 lakhs/mandi
 - (iii) Strengthening of assaying and quality trading.

Accordingly efforts are being continuously made to consolidate all the mandis integrated in the portal
